


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	B.T AND F.C. PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	07 Aug1952
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore, Karnataka, India under the Companies Act, 1956
4.	Corporate identity number / limited liability identification number of Corporate Debtor	U51109KA1952PTC000263
5.	Address of the registered office and principal office (if any) of corporate debtor	15 IST PHASE PEENYA BANGALORE KA 560081 IN
6.	Insolvency commencement date of the corporate debtor	27 Sep 2019 (Order Received by IRP on 10 Oct 2019)
7.	Date of invitation of expression of interest	19 Dec 2019
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at the website of IBBI ( <a href="http://www.ibbi.gov.in">www.ibbi.gov.in</a> ) or can be sought by email at <a href="mailto:rpal@paisri.com">rpal@paisri.com</a>
9.	Norms of ineligibility applicable under section 29A are available at:	Available at the website of IBBI ( <a href="http://www.ibbi.gov.in">www.ibbi.gov.in</a> ) or can be sought by email at <a href="mailto:rpal@paisri.com">rpal@paisri.com</a>
10.	Last date for receipt of expression of interest	03 Jan 2020
11.	Date of issue of provisional list of prospective resolution applicants	13 Jan 2020
12.	Last date for submission of objections to provisional list	18 Jan 2020
13.	Date of issue of final list of prospective resolution applicants	28 Jan 2020
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18 Jan 2020
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The information can be sought from the Resolution Professional by email at <a href="mailto:rpal@paisri.com">rpal@paisri.com</a> . The Said information shall be shared to prospective Resolution Applicant after receipt of confidentiality undertaking u/s 29(2) of the IBC 21016
16.	Last date for submission of resolution plans	17 Feb 2020
17.	Manner of submitting resolution plans to resolution professional	In a sealed Envelope at the office address of IRP or by email at <a href="mailto:rpal@paisri.com">rpal@paisri.com</a>
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	18 Mar 2020
19.	Name and registration number of the resolution professional	Pankaj Srivastava IBBI/PA-001/IP-P00245 /2017-18/10474
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	G02, Kundur Park, Amruthhali, Jakkur Main Road, Jakkur Bangalore 560064 Email: <a href="mailto:rpal@paisri.com">rpal@paisri.com</a> ; <a href="mailto:psri@live.com">psri@live.com</a>
21.	Address and email to be used for correspondence with the resolution professional	G02, Kundur Park, Amruthhali, Jakkur Main Road, Jakkur Bangalore 560064 Email: <a href="mailto:rpal@paisri.com">rpal@paisri.com</a>
22.	Further Details are available at or with	Available with Resolution Professional
23.	Date of publication of Form G	19 Dec 2019


 Mr. Pankaj Srivastava  
 Resolution Professional  
 IP Registration Number: IBBI/PA-001/IP-P00245 /2017-18/10474  
 G02, Kundur Park, Amruthhali, Jakkur Main Road, Jakkur Bangalore 560064  
 For B.T AND F.C. PRIVATE LIMITED

Date: 19 Dec 2019  
Place: Bengaluru